

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 120

IA No. 979/2024, 980/2024  
In  
CP (IB) No. 98/Chd/Hry/2022  
(Admitted)

**IN THE MATTER OF:**

Punjab & Sind Bank

...Petitioner/ Financial Creditor

Vs.

Samar Estates Pvt. Ltd.

...Respondent/ Corporate Debtor

**Under Section:** 7, 60(5) IBC 2016

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T)  
on the medical grounds, the present matter is renotified to 19.08.2024.

-sd-  
Court Officer

July 18, 2024  
SM